

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

IA 15/2006 in WRIT PETITION (CIVIL) NO(s). 160 OF 2002

MOHD. ASLAM @ BHURE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for discharge of Advocate on Record)

Date: 27/07/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mrs. Nanita Sharma,Adv.

For Respondent(s)

R-4 Mr. C.D. Singh,Adv.

R-2 Mr. Anis Suhrawardy ,Adv

Mr. Dinesh Kumar Garg ,Adv

Ms. Hemantika Wahi ,Adv

R-1 Mr Y.P. Mahajan, Adv.

R-1 Mr. P. Parmeswaran ,Adv

Mr. R.C. Verma ,Adv

R-9 Ms Rifat Ara, Adv.

R-9 Mr. Shakil Ahmed Syed ,Adv

R-5 Ms. Sandhya Goswami ,Adv

Mr. Vishwajit Singh ,Adv

R-7 Mr Ejaz Maqbool, Adv.

R-2

Mr Ajay Kumar Aggarwal, Adv.

Applicant In Person ,Adv

UPON hearing counsel the Court made the following

O R D E R

No order is required in this case from this Court.

KUMAR)

(B.SUDHEENDRA

Registra

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